

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.5078
TO BE ANSWERED ON 03.04.2023

Pollution by Industrial Establishments

5078. SHRI NARANBHAI KACHHADIYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of complaints received in Gujarat against various industrial establishments during the last three years for polluting the rivers and the ground water along with the names of those industrial establishments;
- (b) the details of action taken by the Government on those complaints;
- (c) whether any action has been taken by the Government against those industrial establishments; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to(d): The details of complaints received against various industries for polluting the rivers and ground water in Gujarat during 2020 - 2023 are placed at **Annexure I**. Various steps for control of pollution and actions taken against violation of the Water (Prevention & Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986 are as follows:

- The Ministry of Environment, Forest and Climate Change, Government of India notifies Industry Specific Discharge Standards under Schedule-I of Environment Protection Rules, 1986. SPCBs and PCCs in States and Union Territories respectively ensure the compliance of these standards. So far, industry specific environmental standards, for about 80 industrial sectors, have been notified.
- The State Pollution Control Boards/ Pollution Control Committees (SPCBs/PCCs) issue consent to establish/ consent to operate and authorization to the industries in the States. The SPCBs/PCCs monitor the compliance of industrial emissions/effluent discharges and other operational activities according to the prescribed standards.
- In case of non-compliance of the stipulated environmental standards the concerned Authorities like, Central Pollution Control Board/SPCBs/PCCs take action like, imposition of Environmental Compensation, issuance of Show Cause Notice, Closure Direction, etc under Environment (Protection) Act, 1986.

Annexure – I

Annexure - I referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 5078 due for answer on 03.04.2023 regarding 'Pollution by Industrial Establishments' raised by Shri NaranbhaiKachhadiya, Hon'ble M.P.

List of complaints received during 2020 – 2023

Sl. No.	Subject and Name of Establishment
2023	
1	Regarding water pollution in drain without treatment by M/s Manhar Dying & Printing works operating at Surat Gujarat
2	Complaint against M/s Huntsman Group of Companies causing ground water pollution
3	Complaint regarding Chemical water and bad gas released by M/s Nayara Energy, Jamnagar, Gujarat
4	Air, Noise, and, Water Pollution complaint against M/s Panoli Intermediate Pvt Ltd, GIDC,Nandesari
5	Regarding the Industries situated at GIDC Nandesari polluting the environment violating all the defined norms of CPCB/GPCB.
6	Complaint against Kadodra-Umbhel (Surat), Gujarat for discharging polluted water in water bodies of Gujarat
7	Complaint against Kadodra-Umbhel (Surat), Gujarat for discharging polluted water in water bodies of Gujarat
8	Complaint against toxic effluent into sea by GACL Dahej Plant, Bharuch
9	Complaint against M/s Deepak Nitrite Ltd, GIDC Nandesari, Gujarat
10	Regarding air, water and land pollution caused due to textile factory operating at residential area of Dhanalakshmi society Deryapara in Vatwa village, Ahmedabad, Gujarat
11	Regarding industrial pollution caused by the Chemical Industries in close proximity to ECPL Canal, Padra Taluka, Vadodara District
2022	
12	Contamination of Sabarmati River front ground water by Raska pipeline in Motera
13	Regarding controlling water pollution in Bhadar and Uben river of Rajkot of Gujarat
14	Complaint against Venus Denim and Kumar Cotton operating in Narola
15	Complaint against M/s Manoj P. Solanki for operating china clay mineat Bhuj, Kutch
16	Regarding inspection of ZLD units of paper mills operating in Vapi
17	Complaint against M/sShivram Dying and Printing Mills
18	Gross Violation by M/s HariomConbuild LLP,Rajachitthi/HariomSolitrre RERA, Manipur, Ahmedabad
19	Complaint against Rungata Art Process Private Limited

20	Regarding steps to control pollution in river Bhadar
21	Regarding groundwater contamination at Raska, Gujarat
22	Regarding control of water pollution in Bhadar and Uben river and taking strict action against those spreading pollution
23	Against illegal discharge of water from CETP
2021	
24	Pollution issues due to Distillery plant of M/s Luna Chemicals India Pvt Ltd, Surat, Gujarat
25	Pollution by M/s Reena Dyeing & Printing Works
26	Pollution by M/s Rajni Processors, Surat
27	Against Legal violations by M/s CRL Terminal Pvt. Ltd., Opposite IFFCO Factory, Near Oil jetty, Old Kandla, District- Kutch, Gujarat.
28	Pollution by GIDC Pandesara
29	Pollution by M/s Akruti Dyeing and Printing Mills Pvt Ltd.
30	Pollution by M/s Tulsi Paper Mills Pvt. Ltd. Surat
31	Complaint against M/s Agarwal Industries Ltd
32	Complaint against M/s Philips Ltd
33	Complaint against M/s Naroda Vatura Industrial Units
34	Complaint against M/s Manish Dying Mills
35	Pollution by M/s Anokhi and Akruti Dyeing and Printing Mills Pvt Ltd
36	Pollution by M/s Supreme Velvets
37	Environmental damage done by the M/s Luna Chemicals India Pvt. Ltd at village Asnad
38	Legal action to be taken against industries of Nandesari GIDC of Vadodara city of Gujarat state by stopping the chemical waste liquid discharged into the mini river.
39	Complaint regarding Sabarmati pollution due to industrial pollution through French well
40	Complaint against M/s Maan industries due to pollution including water pollution
41	About action in oil pollution in the Valsad coast.
42	Pollution made by M/s Akash Dyeing and Printing Mills Private Limited, Surat
43	Complaint against M/s Narmada Clean Tech in Ankleshwar
44	Violations of laws by M/s Deep Jyoti Dyeing and Printing Mills Pvt. Ltd., Surat
45	Industrial pollution in Bahruch district causing water pollution
46	Complaint against M/s Vaishali Silk Mills Private Limited, Surat
47	Complaint against M/s Mahavir Eco Projects Ltd Plot No 2430 Gidc Sachin Surat 394230
48	Violation of law by M/s Agarwal Textile Mills Katargam, Surat
49	Pollution by M/s Ruby enterprise - Karishma Prints Pvt. Ltd - Surat

50	Pollution by M/sChaitanya Industries Surat
51	Pollution by M/sManju Dyeing And Printing Mills Private Limited
52	ComplaintagainstM/s Metropolitan Exichem Pvt Ltd
53	Pollution by M/sSarigamPrabhat Electro Med Company
54	Pollution by M/s BhagyaLaxmi Prints Pvt Ltd and M/s Paras Dyeing and Printing Mills Pvt Ltd Surat
55	ComplaintagainstM/s Green and Clean Society
56	Complaintagainst M/sSumanti Prints Pvt Limited
57	Pollution by M/s Kanishka Prints Pvt Ltd Surat
58	M/s TatithayaKadodaraMill releasing colour water
59	Complaint against M/s Siddhshwar Sugar Factory,Solapur for causing Massive Pollution
60	Pollution by M/s Kanishka Prints Pvt Ltd Surat
61	Violation of law by M/s Moon Tex
62	Pollution By M/sMaan Industries Chemical
63	Unauthorized disposal of untreated effluent from CETP Dahej.
64	Complaint on land and groundwater caused by ammonical nitrogenand nitrate by M/sAshapuraPerfoclay ltd, Kutch, Gujarat
65	Complaintagainst M/s RSPL for discharging chemical water and causing damage to crops and fertility of land
66	Complaint against M/s Motera French Well and Raska Pipeline due to illegal connections
67	Pollution issues of distillery plant of M/s Luna Chemicals India Pvt Ltd an violation of EIA notification 2006
68	Regarding pollution by M/s Bharat Prints
69	About violation of CRZ notification 2011, Water Act 1974 Coastal Aquaculture Authority Act 2005
70	Complaintagainst M/s FeminaTex Fab
71	Air and water pollution cause due to discharge of untreated waste water into Kharikad Canal, Ahmedabad, Gujarat
72	Water pollution caused due to disposing of industrial waste in land by M/s Stellar Chemicals Factory at Derol, Kolol, Gujarat
73	Violation of environmental norms & water pollution caused due to discharged of untreated effluent by M/s Jay Chemicals at village Kalamsar, Taluka (khambhat), Gujarat
74	Water pollution & irregularities by M/s Rajlaxmi Prints Pvt.Ltd. operating at Plot No. 246/A, GIDC Pandesara, Surat Gujarat
75	Environmental pollution & violation of environmental norms by M/s SAL, Steel Company, Bharapur, Gujarat
76	Environmental pollution caused by GISPL incineration unit operated at Gujarat Eco Textile Park, Palsana Surat, Gujarat

77	Regarding ground water contamination in Ankleshwar, Gujarat
78	Water pollution caused due to discharged of wastewater in river by M/s. Jay Chemicals at Gulf of Cambay Gujarat
79	Environmental pollution caused by M/s Devesh Paper Mill, operating at plot no. 422/ 3, GIDC Pandesara, Poo. Kanaiya DYG Mill, Surat, Gujarat
80	Air & water pollution caused due to various mills operating at Baleshwar taluka- Palsana, Surat, Gujarat
81	Regarding air & water pollution caused due to various mills operating at Baleshwar taluka- Palsana, Surat, Gujarat
82	Regarding violation of environmental laws, Air & Water pollution caused by M/s Prerana Processors Private Limited operating at plot no. 149, opp Jai Hanuman Dyeing-2, Vadod Gam Jakat Naka 2, Pandesara GIDC Surat Gujarat